

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 119 OF 2016 & IA NOS. 668 & 674 OF 2016
AND APPEAL NO. 277 OF 2016 & IA NO. 572 OF 2016**

Dated: 24th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**APPEAL NO. 119 OF 2016 &
IA NOS. 668 AND 674 OF 2016**

**Adani Power Rajasthan Ltd. ...Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Venkatesh
Mr. P. Singh
Mr. Varun Singh

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R-1

Mr. Anand K. Ganesan
Mr. Sandeep Rajpurohit for R 2 to 4

**APPEAL NO. 277 OF 2016 &
IA NO. 572 OF 2016**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. ...Appellant(s)
Vs.
M/s. Adani Power Rajasthan Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R-2

:2:

ORDER

List these matters for further hearing on **24.05.2017 at 2.30 p.m.**

(I. J. Kapoor)
Technical Member

mk/vg

(Justice Ranjana P. Desai)
Chairperson